

## ORISSA HIGH COURT

**FILING REPORT AS ON :27/07/2020**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
1	BLAPL/0005069/2020	TULU TADA VS STATE OF ORISSA	MANAS CHAND VS	NIRAKARPUR /91 /2020 J.M.F.C,TANGI(Khordha *) GR/0000302/2020
2	BLAPL/0005070/2020	PRADEEP KUMAR MOHANTY VS STATE OF ODISHA(VIG.)	DIPTI RANJAN BHOKTA VS	KORAPUT VIGILANCE /14 /2020 SPL.JUDGE(VIG.),JEYPORE(Koraput) GR/0000008/2020
3	BLAPL/0005071/2020	ALOK DAS VS STATE OF ODISHA	GYANALOKA MOHANTY VS	BIJEPUR /147 /2020 A.D.J.,PADAMPUR(Bargarh *) GR/0000035/2020
4	BLAPL/0005072/2020	SK.ISMAILE VS STATE OF ODISHA	GYANALOKA MOHANTY VS	KARANJIA /96 /2020 S.D.J.M.-CIVIL JUDGE (SD),KARANJIA(Mayurbhanj) CT/0000320/2020
5	BLAPL/0005073/2020	RAJESH KUMAR BARIK @ PINTU VS STATE OF ODISHA	SANTOSH KUMAR SAMANTARAYA VS	NAYAPALLI P.S. /226 /2013 3RD ADJ BHUBANESWAR(Khordha *) CT/0000022/2014
6	BLAPL/0005074/2020	SUDHIR KUMAR PRADHAN VS STATE OF ODISHA	A.S.NANDY VS	BALIANTA P.S. /113 /2020 DISTRICT & SESIONS JUDGE,BHUBANESWAR(Khordha *) TR/0000239/2020
7	BLAPL/0005075/2020	JANAKI DAS VS STATE OF ODISHA(VIG.)	SIDHANT KUMAR JENA VS	BALASORE VIGILANCE /20 /2020 SPL.JUDGE (VIG),BALASORE(Baleshwar) GR/0000012/2020
8	BLAPL/0005076/2020	RADHE @ RADHESHYAM CHANDOLIYA VS STATE OF ODISHA	Sibananda Patra VS	KUMBHARAPARA /33 /2020 ) //
9	BLAPL/0005077/2020	INDRAJIT @ INDAL SUNA VS STATE OF ORISSA	SARATHI JYOTI MOHANTY VS	AMBABHONA /81 /2020 S.D.J.M.,BARGARH(Bargarh *) CT/0000517/2020
10	BLAPL/0005078/2020	SONU KUMAR JENA VS STATE OF ORISSA	S. ROUT VS	CHHENDIPADA /194 /2020 ) //
11	BLAPL/0005079/2020	CHANDU @ CHANDRAKANTA SETHI VS STATE OF ORISSA	S. ROUT VS	ANGUL TOWN /462 /2020 ) //

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12	BLAPL/0005080/2020	PINTU BEHERA VS STATE OF ORISSA	B.B. ROUTRAY VS	ANGUL TOWN /1088 /2019 () //
13	BLAPL/0005081/2020	PARABASI KANHAR VS STATE OF ODISHA	AMULYA RATNA PANDA VS	PHULBANI SADAR /41 /2020 () //
14	BLAPL/0005082/2020	B. SAKALADA PATRA VS STATE OF ODISHA	SUJIT KUMAR PATTNAIK VS	RAMBHA (KHALLIKOTE) /204 /2020 () //
15	CMP/0000430/2020	RABINDRA MOHARANA VS PRAHALLAD MOHARANA	KARUNAKAR RATH VS	// CIVIL JUDGE (JD),JAGATSINGHPUR(Jagatsinghapur *) IA/0000173/2020
16	CONTC/0002952/2020	REGISTRAR (JUDICIAL), ORISSA HIGH COURT VS STATE OF ODISHA	TADV. VS	// () //
17	CONTC/0002953/2020	KALYANI PAL VS CHITHRA ARUMUGAM	ADV. VS	// () //
18	CRLMP/0000777/2020	SASMITA PRADHAN VS STATE OF ODISHA	R.N.MOHANTY VS	//0 () //
19	CRLMP/0000778/2020	RABI NAIK VS STATE OF ODISHA	SURYA KANTA PRADHAN VS	//0 () //
20	CRLMP/0000779/2020	PRAKASH KUMAR NAYAK VS PRASANTA KUMAR PARIDA	G.K.PARIDA VS	LALBAG /590 /2020 () //
21	CRLMP/0000780/2020	PUSPALATA PRADHAN VS STATE OF ODISHA	S.K.BHANJADEO VS	//0 () //
22	CRLMP/0000781/2020	PUSPALATA PRADHAN VS STATE OF ORISSA	S.K. BHANJADEO VS	//0 () //
23	FAO/0000618/2020	BRANCH MANAGER,ORIENTAL INSURANCE	SOMNATH ROY	//

**ORISSA HIGH COURT**

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		VS	VS	COMNR.FOR WORKMENS COMP. A.D.M.,DHENKANAL(Dhenkanal)
24	MACA/0000534/2020	SANTOSH KUMAR SAHOO DIVISIONAL MANAGER, NATIONAL INSURANCE CO. LTD.	BIBHU CHANDRA MISHRA	EC/0000023/2014 //
		VS	VS	4TH M.A.C.T. KEONJHAR(Kendujhar)
25	WP(C)/0017662/2020	BHUBANANANDA MAHANTA BHARAT CHANDRA MOHANTA	BIBHUDANANDA MOHAPATRA	Mac/0000193/2017 //
		VS	VS	()
		STATE OF ODISHA		//
26	WP(C)/0017663/2020	BIBHUTI BHUSAN SAHOO	GOPAL KRUSHNA MOHANTY	//
		VS	VS	()
		STATE OF ODISHA		//
27	WP(C)/0017664/2020	LAXMIDHAR MOHANTA	NIRANJAN LENKA	//
		VS	VS	()
		STATE OF ODISHA		//
28	WP(C)/0017665/2020	MANORANJAN SENAPATI	ANJAN KUMAR BISWAL	//
		VS	VS	()
		STATE OF ODISHA		//
29	WP(C)/0017666/2020	PUSPALATA PANDA	B.N.PARIDA	//
		VS	VS	()
		STATE OF ODISHA		//
30	WP(C)/0017667/2020	MAYAPURI APARTMENT OWNERS ASSOCIATION	PRANBODHA CH.NAYAK	//
		VS	VS	()
		GENERAL ADMINISTRATION		//
31	WP(C)/0017668/2020	NARAYAN BARIK	SURYA KANTA PRADHAN	//
		VS	VS	()
		STATE OF ODISHA		//
32	WP(C)/0017669/2020	TARUNI KANTI @ RATAN KANJILAL	SAROJ KUMAR PADHI	//
		VS	VS	()
		STATE OF ODISHA		//
33	WP(C)/0017670/2020	KANAK NAYAK @ NAIK	SURYA KANTA PRADHAN	//
		VS	VS	()
		STATE OF ODISHA		//
34	WP(C)/0017671/2020	ASOKA KUMAR NANDA	S.RATH	//
		VS	VS	()

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35	WP(C)/0017672/2020	STATE OF ODISHA SRI JIBAN BALLAV SAHU VS SCHOOL AND MASS EDUCATION DEPARTMENT	SRI PITAMBAR PANDA VS	// // 0 //
36	WP(C)/0017673/2020	1. SRI BIJAN KUMAR SAHOO VS THE PRINCIPAL SECRETARY TO GOVERNMENT, EXCISE DEPARTMENT	PRAFULLA KUMAR RATH VS	// 0 //
37	WP(C)/0017674/2020	HERITAGE DISTILIARIES PVT. LTD VS STATE OF ODISHA SECRETARY WORKS DEPARTMENT	BESURA DAS VS	// 0 //
38	WP(C)/0017675/2020	RABINARAYAN MOHANTY VS STATE OF ODISHA	BISWABIHARI MOHANTY VS	// 0 //
39	WP(C)/0017676/2020	M/S.KIPL PNMPJ JV VS MAHANADI COALFIELDS LIMITED	DEBENDRA KUMAR DWIBEDI VS	// 0 //
40	WP(C)/0017677/2020	SRI PRATAP CHANDRA PRADHAN VS PRINCIPAL SECRETARY TO GOVT SCHOOL AND MASS EDUCATION	SRI PITAMBAR PANDA VS	// 0 //
41	WP(C)/0017678/2020	SATYANANDA BEHERA VS STATE OF ODISHA	DEVASHIS PANDA VS	// 0 //
42	WP(C)/0017679/2020	RUDRA PRASAD SAHOO VS STATE OF ODISHA	DEVASHIS PANDA VS	// 0 //
43	WP(C)/0017680/2020	MANAS KUMAR SARKAR VS STATE OF ODISHA	ARUN KUMAR PATRA VS	// 0 //
44	WP(C)/0017681/2020	SHYAMSUNDAR SAHOO VS STATE OF ODISHA	ARUN KUMAR PATRA VS	// 0 //
45	WP(C)/0017682/2020	RABINARAYAN MOHANTY VS STATE OF ODISHA	BISWABIHARI MOHANTY VS	// 0 //

## ORISSA HIGH COURT

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46	WP(C)/0017683/2020	SHASHANKA SEKHAR MOHAPATRA VS STATE OF ODISHA	BISWABIHARI MOHANTY VS	// ()
47	ABLAPL/0008521/2020	RABINDRA KUMAR BEHERA VS STATE OF ODISHA	BIJAY KUMAR RAGADA VS	// NANDAPUR /51 /2020 ADDL.SESIONS JUDGE CUM SPECIAL JUDGE,KORAPUT(Koraput)
48	ABLAPL/0008522/2020	GITANJALI BEHARA VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	GR/0000036/2020 FATEGARH /105 /2020 JMFC, BHAPUR(Nayagarh *)
49	ABLAPL/0008523/2020	RESHMA BEGUM VS STATE OF ODISHA	GYANALOKA MOHANTY VS	GR/0000101/2020 KARANJIA /96 /2020 S.D.J.M.-CIVIL JUDGE (SD),KARANJIA(Mayurbhanj)
50	ABLAPL/0008524/2020	MITU @ MAYADHAR MAHANANDIA VS STATE OF ORISSA	SURYAKANTA DWIBEDI VS	CT/0000320/2020 MANAMUNDA /102 /2020 J.M.F.C.,KANTAMAL(Baudh *)
51	ABLAPL/0008525/2020	RADHU TADA VS STATE OF ORISSA	MANAS CHAND VS	CT/0000159/2020 NIRAKARPUR /91 /2020 J.M.F.C,TANGI(Khordha *)
52	ABLAPL/0008526/2020	DILLIP KUMAR SAHOO VS STATE OF ODISHA	DILLIP KUMAR ACHARYA VS	GR/0000302/2020 KHURDA SADAR /118 /2020 ()
53	ABLAPL/0008527/2020	MANOJ @ MANOJ KUMAR SWAIN VS STATE OF ODISHA	SAMBEET PATTANAYAK VS	// KONARK /81 /2020 J.M.F.C.,KONARK(Puri)
54	ABLAPL/0008528/2020	SURENDRA KUMAR NAYAK VS STATE OF ODISHA	TAPAS KUMAR ACHARYA VS	GR/0000272/2020 CHATRAPUR /194 /2020 S.D.J.M.-CIVIL JUDGE (JD),CHATRAPUR(Ganjam)
55	ABLAPL/0008529/2020	DAMA NAYAK VS STATE OF ORISSA	AMITAV TRIPATHY VS	GR/0000382/2020 FATEGARH /123 /2020 JMFC, BHAPUR(Nayagarh *)
56	ABLAPL/0008530/2020	SUNILA SAHU VS STATE OF ODISHA	NIRANJAN LENKA VS	GR/0000118/2020 // ()
57	ABLAPL/0008531/2020	ARUPA GADTYA	JAGABANDHU SAHU	// LOISINGHA(BOLANGIR) /203 /2020

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS STATE OF ODISHA	VS	SPECIAL JUDGE,BALANGIR(Balangir)
58	ABLAPL/0008532/2020	PINTU @ AMIT KUMAR SAHOO	PRAMOD KUMAR JENA	Spl/0000057/2020
		VS STATE OF ODISHA	VS	BASTA /165 /2020
59	ABLAPL/0008533/2020	BINA DAS	JUGALA KISHORE PANDA	JMFC,BASTA(Baleshwar)
		VS STATE OF ORISSA	VS	CT/0000803/2020
60	ABLAPL/0008534/2020	PRADIPTA JENA	MANAS CHAND	CHATRAPUR /292 /2020
		VS STATE OF ODISHA	VS	S.D.J.M.-CIVIL JUDGE (JD),CHATRAPUR(Ganjam)
61	ABLAPL/0008535/2020	KHANA @ SAGAR RANA	SURYA KANTA PRADHAN	GR/0000377/2020
		VS STATE OF ORISSA	VS	SALIPUR /216 /2020
62	ABLAPL/0008536/2020	PRITIRANI LENKA	SATYANARAYAN MISHRA	J.M.F.C.,SALIPUR(Cuttack)
		VS STATE OF ODISHA	VS	GR/0000509/2020
63	ABLAPL/0008537/2020	RADHAKANTA NAYAK	BIJAYA KUMAR DASH	PURI SADAR /27 /2018
		VS STATE OF ORISSA	VS	S.D.J.M.,PURI(Puri)
64	ABLAPL/0008538/2020	SANTOSH SABAR	MANAS CHAND	GR/0000211/2018
		VS STATE OF ODISHA	VS	/ /0
65	ABLAPL/0008539/2020	BAIDEEBHUSAN DAS @ RAJA	ASHOK KUMAR SARANGI	S.D.J.M.-CIVIL JUDGE (JD),CHATRAPUR(Ganjam)
		VS STATE OF ORISSA	VS	ICC/0000018/2017
66	ABLAPL/0008540/2020	SAROJ DAS	MANORANJAN MISHRA	DHENKANAL TOWN /66 /2020
		VS STATE OF ODISHA	VS	S.D.J.M.-CIVIL JUDGE (JD),DHENKANAL(Dhenkanal)
67	ABLAPL/0008541/2020	DALIMBA SA	DHIRENDRA KUMAR MOHAPATRA	GR/0000208/2020
		VS STATE OF ORISSA	VS	BANAPUR P.S. /232 /2020
68	ABLAPL/0008542/2020	ROHIT RAJ	M/S.LALITENDU MISHRA	J.M.F.C.-CIVIL JUDGE (JD),BANPUR(Khordha *)
		VS	VS	GR/0000344/2020
				MADHUPATNA /0121 /2020
				J.M.F.C.,CUTTACK SADAR(Cuttack)
				GR/0000749/2020
				PATTAMUNDAI /270 /2020
				J.M.F.C-ADDL.CIVIL JUDGE(JD),PATTAMUNDAI(Kendrapara *)
				GR/0000270/2020
				BARGAON /52 /2020
				()
				//
				BELPAHAR /145 /2019
				S.D.J.M.-ADDL.CIVIL JUDGE(JD),JHARSUGUDA(Jharsuguda *)

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**FILING REPORT AS ON :27/07/2020**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
69	ABLAPL/0008543/2020	STATE OF ODISHA PRAKASH PAIKRAY VS	MANAS CHAND VS	CT/0001743/2019 BANAPUR P.S. /236 /2020 J.M.F.C.-CIVIL JUDGE (JD),BANPUR(Khordha *)
70	ABLAPL/0008544/2020	STATE OF ORISSA SIMHADRI NAGESWAR RAO @ S. NAGESWARARAO	PRASANNA KUMAR MISHRA VS	GR/0000350/2020 GUNUPUR /123 /2020 S.D.J.M. CIVIL JUDGE (JD),GUNUPUR(Rayagada *)
71	ABLAPL/0008545/2020	STATE OF ODISHA SUJATA ANJALI MALLICK VS	ARUN KUMAR PATRA VS	GR/0000282/2020 NIALI /216 /2016 ()
72	ABLAPL/0008546/2020	STATE OF ODISHA RAKESH KUMAR NAYAK VS	S.ROUT VS	// TANGI /127 /2020 ()
73	ABLAPL/0008547/2020	STATE OF ODISHA SOUMYA RANJAN NAYAK VS	SOUBHAGYA SWAIN VS	// NAYAGARH /107 /2020 ()
74	ABLAPL/0008548/2020	STATE OF ODISHA KANCHAN MALIK VS	PABITRA KUMAR NAYAK VS	// BALICHANDRAPUR /79 /2020 ()
75	ABLAPL/0008549/2020	STATE OF ODISHA SUSHANTA SAHOO VS	S.K. ROUT VS	// CHHENDIPADA /235 /2020 ()
76	ABLAPL/0008550/2020	STATE OF ORISSA TUSHAR RANJAN KHUNTIA VS	S.ROUT VS	// TANGI /127 /2020 ()
77	ABLAPL/0008551/2020	STATE OF ODISHA DASA @ ARJUN KANRA VS	B.B. ROURTRAY VS	// SAMAL /142 /2020 ()
78	ABLAPL/0008552/2020	STATE OF ORISSA BIRU BEHERA @ BIRENDRA BEHERA VS	B.B.ROURTRAY VS	// ANGUL TOWN /828 /2020 ()
79	ABLAPL/0008553/2020	STATE OF ODISHA LALA @ JABUR MAHMAD @ MAHAMAD @ LALA VS UNION OF INDIA	SUKBHANJADEO VS	// / /0 () //

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80	ABLAPL/0008554/2020	GITANJALI @ GEETANJALI PAL VS STATE OF ODISHA	S.K.BHANJADEO VS	BIDANASI /223 /2019 () //



# ORISSA HIGH COURT

MISC CASES FILED on :27/07/2020

SL. NO.	IA NO MAIN CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL
1	327/2020 RSA/436/2009	NRUPAKISHORE DASH-MP	M/S.SUSANTA KU.DASH
2	328/2020 RSA/436/2009	NRUPAKISHORE DASH-MP	M/S.SUSANTA KU.DASH
3	329/2020 RSA/436/2009	NRUPAKISHORE DASH-MP	M/S.SUSANTA KU.DASH
4	656/2020 ABLAPL/8513/2020	KEDAR MALLIK @ KEDAR MALIK @ PAPUA-MP	
5	657/2020 BLAPL/3084/2020	SATYANARAYAN @ LAXMINARAYAN AGRAWAL-MP	MANAS CHAND
6	658/2020 BLAPL/2523/2020	GOPINATH KHILLO-MP	DEEPALI MOHAPATRA
7	659/2020 BLAPL/4903/2020	MD. GUDDU @ GUDDU ADLAM-MP	
8	737/2020 CRLMC/2512/2014	SUBHRAKANTA PANDA-MP	M/S.SAURJYAKANTA PADHI
9	797/2020 CRLA/458/2015	BICHITRA KUMAR SAHOO-MP	M/S.N.K.MOHANTY M/S.M.R.BEHERA G.KHILAR S.KA
10	831/2020 MACA/413/2020	THE DIVISIONAL MANAGER, THE NEW INDIA ASSURANCE CO. LTD-MP	DEEPA DAS MOHAPATRA
11	8342/2020 WP(C)/17664/2020	LAXMIDHAR MOHANTA-MP	NIRANJAN LENKA
12	8343/2020 WP(C)/17665/2020	MANORANJAN SENAPATI-MP	ANJAN KUMAR BISWAL
13	8344/2020 WP(C)/17667/2020	MAYAPURI APARTMENT OWNERS ASSOCIATION-MP	PRABODHA CH.NAYAK
14	8345/2020 WP(C)/17638/2020	SRI PRAKASH KUMAR SAHOO-MP	PRAFULLA KUMAR RATH
15	8345/2020 WP(C)/17675/2020	RABINARAYAN MOHANTY-MP	BISWABIHARI MOHANTY
16	8346/2020 WP(C)/17672/2020	SRI JIBAN BALLAV SAHU-MP	SRI PITAMBAR PANDA
17	8346/2020 WP(C)/17676/2020	M/S.KIPL PNMPJ JV-MP	DEBENDRA KUMAR DWIBEDI
18	8347/2020 WP(C)/16170/2020	GOURI SHANKAR SAHU-MP	PITAMBAR PATRA
19	8347/2020 WP(C)/17680/2020	MANAS KUMAR SARKAR-MP	ARUN KUMAR PATRA
20	8348/2020 WP(C)/17681/2020	SHYAMSUNDAR SAHOO-MP	ARUN KUMAR PATRA
21	8349/2020 WP(C)/17682/2020	RABINARAYAN MOHANTY-MP	BISWABIHARI MOHANTY
22	8350/2020 WP(C)/17683/2020	SHASHANKA SEKHAR MOHAPATRA-MP	BISWABIHARI MOHANTY
23	8351/2020 WP(C)/17545/2020	KISHORE KUMAR PAUL-MP	NIRANJAN LENKA
24	659/2020 BLAPL/3629/2020	PRASANNA SAHU-MP	